

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2126
ANSWERED ON:27.03.2012
AMENDMENT IN SEEDS BILL
Rajaram Shri Wakchaure Bhausahab

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government proposes to make necessary amendments in the Seeds Bill, 2004; and
- (b) if so, the details and reasons therefor alongwith the present status of the Bill?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) & (b): The Seeds Bill, 2004 was introduced in the Rajya Sabha on 9th December, 2004 and the same was referred to the Parliamentary Standing Committee on Agriculture for examination and report. The recommendations of the Standing Committee were considered in the Ministry and based on the accepted recommendations official amendments were moved. Thereafter, in July, 2010 a meeting was held with Members of Parliament based on which few more suggestions were accepted. Accordingly, total 75 official amendments were moved during the monsoon session of Parliament in 2011 and the Bill is presently pending consideration of the Rajya Sabha.